

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-1696(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 19.07.2018

NAME OF THE PARTIES:

Posco Maharashtra Steel Pvt. Ltd.

v/s.

Tiger Steel Engineering (India) Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

On the mentioning made by the parties that settlement talks are in progress,
at request, list this matter on 07.08.2018, for reporting settlement.

RAVIKUMAR DURAISAMY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)